

**GOVERNMENT OF INDIA  
MINISTRY OF LAW AND JUSTICE  
DEPARTMENT OF JUSTICE**

**LOK SABHA  
UNSTARRED QUESTION NO. 2440  
TO BE ANSWERED ON FRIDAY, THE 13<sup>th</sup> FEBRUARY, 2026**

**PERMANENT LOK ADALAT IN BARMER**

**2440. SHRI UMMEDA RAM BENIWAL:**

Will the Minister of **LAW AND JUSTICE** be pleased to state:

- (a) whether the Government has considered setting up a permanent Lok Adalat in Barmer for quick dispute resolution;
- (b) if so, the details thereof; and
- (c) whether similar institutions are being planned for other desert districts, if so, the details thereof?

**ANSWER**

**MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW  
AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF  
PARLIAMENTARY AFFAIRS**

**(SHRI ARJUN RAM MEGHWAL)**

- (a) to (c):** Permanent Lok Adalats have been established in 36 districts of Rajasthan including major desert districts such as Jaisalmer, Bikaner, Jodhpur, Jalore, Pali, Sikar, Churu, Hanumangarh, Ganganagar, and Nagaur (Merta City).

The proposal for establishment of Permanent Lok Adalat in Barmer (which fall in the desert region) was considered by the State Government of Rajasthan, but not approved.

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